

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**O R D E R**

Dated Guwahati, the 13<sup>th</sup> June, 2014

**No.HC.V-44/2002/489 /Estt.##** In the interest of office administration and in supersession of all previous order(s), the post of Deputy Registrar (PM&P) is hereby re-designated as Deputy Registrar (Judicial-III) with immediate effect.

**No.HC.V-44/2002/490 /Estt. ##** In the interest of office administration and in supersession of all previous order(s), **Smt. Meera Rajbongshi, Deputy Registrar** is hereby posted as Deputy Registrar (Judicial-III), with immediate effect, until further order(s).

She is directed to supervise all Judicial Sections in the New Block of the Gauhati High Court and is the signatory of communications of all Judicial Sections in the New Block. She will also look after the works of Registrar (Contempt) in absence of Sri K.K. Sharma, Deputy Registrar (Judl-II).

**No.HC.V-44/2002/491 / Estt. ##** In the interest of office administration and in supersession of all previous order(s), **Sri K.C. Bhattacharyya, Deputy Registrar** is hereby posted as Deputy Registrar (Institution Management) with immediate effect, until further order(s).

Sri Bhattacharyya will be the signatory of communications of all Judicial Sections in the Old Block of the Gauhati High Court, as and when required, in addition to his own duty.

**No.HC.V-44/2002/492 / Estt.##** In the interest of office administration and in supersession of all previous order(s), **Sri Animesh Mazumdar, Assistant Registrar (Admn-II)** is directed to monitor the attendance, punctuality and discipline of all Class-IV staff of the High Court.

He is further directed to ensure cleanliness in the New Block of the High Court and to supervise the works of Court Officers, in addition to his own duty.

**No.HC.V-44/2002/493 / Estt. ##** In the interest of office administration and in supersession of all previous order(s), **Sri Tarun Dutta Roy, Assistant Registrar** is hereby posted as Assistant Registrar (Judicial-I), with immediate effect, until further order(s).

He is directed to supervise the works of Copying Section and will be the signatory of the communications of the Copying Section in absence of the Administrative Officer (Judicial) of the said Section.

He is further directed to sign on all judicial communications of the Criminal Revision Section, Civil Rule (Disposal) Section and Despatch Section with immediate effect, until further order(s).

He will also be the signatory of communications of all Judicial Sections in the Old Blok of the Gauhati High Court, as and when required.

**No.HC.V-44/2002/494 / Estt.#** In the interest of office administration, **Sri K.K. Sarma, Deputy Registrar (Judl-II)** is directed to continue the work as per the office order No. HC.V-9/2013/50/Estt. dtd. 30.1.2014.

**No.HC.V-44/2002/495/ Estt.##** In the interest of office administration, **Smt. Anima Goswami, Deputy Registrar (Admn-I)** is directed to continue the work as per the office order No. HC.V-9/2013/296/Estt. dtd. 2.5.2014.

By order,

Sd/-R. Duarah  
**REGISTRAR (ADMN.)**

**Memo No. HC.V-44/ 2002/ 495 A /Estt. Dtd. 13.6.2014**

**Copy for information and necessary action to :-**

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance)/ (Judl.), Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, ....., Gauhati High Court, Guwahati.
5. The Dy. Registrar (.....), Gauhati High Court, Guwahati.
6. Sri K.K. Sarma, Deputy Registrar, Gauhati High Court, Guwahati.
7. Smt. Anima Goswami, Deputy Registrar, Gauhati High Court, Guwahati.
8. Smt. Meera Rajbongshi, Deputy Registrar, Gauhati High Court, Guwahati.
9. Sri K.C. Bhattacharyya, Deputy Registrar, Gauhati High Court, Guwahati.
10. The Assistant Registrar, ....., Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. Sri Animesh Mazumdar, Asstt. Registrar, Gauhati High Court, Guwahati.
13. Sri Tarun Dutta Roy, Assistant Registrar, Gauhati High Court, Guwahati.
- ✓ 14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
15. The Pvt. Secretary to Hon'ble Mr. Justice ....., Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
17. CA to the Registrar General, Gauhati High Court, Guwahati.
18. PS to Registrar (Admn.), Gauhati High Court, Guwahati.
19. Order File.

  
13/10/14  
REGISTRAR (ADMN.)

81  
13/10/14